

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4562

ANSWERED ON:07.09.2012

ADSB SYSTEM AT AIRPORTS

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Union Government proposes to develop an Automatic Dependent Satellite Broadcasting (ADSB) System at airports for keeping track of the location of helicopters flying in remote and inaccessible areas;
- (b) if so, whether the aforesaid system is being developed with foreign technology;
- (c) if so, whether any MoU has been signed for developing such system;
- (d) if so, the details thereof along with the time by which a final decision is likely to be taken in this regard;
- (e) whether AAI has also made it compulsory for helicopters to have an Early Group Proximity Warning System; and
- (f) if so, the facts thereof?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a), (b), (c) & (d): No, Madam. Airports Authority of India (AAI) does not propose / plan to develop Automatic Dependence Surveillance - Broadcast (ADS-B) system. ADS-B is a new surveillance technology similar to Radar, which has been implemented by many countries as per International Civil Aviation Organisation (ICAO) requirements.

However, Airports Authority of India (AAI) is in the process of implementing ADS-B through acquisition process and deploying the technology at 14 locations in the country.

(e) & (f): Directorate General of Civil Aviation (DGCA) is the regulator since the matter pertains to Avionics. As per Civil Aviation Requirements (CAR) section 8 series 'O' part IV helicopters inducted into fleet after 31.12.12 when operating in accordance with Instrument Flight Rule (IFR) and having maximum certificated take off mass in excess of 3175 kg or maximum passengers seating configuration of more than 9 shall be equipped with a Ground Proximity Warning System which has a forward looking terrain avoidance function. This requirement, however, shall be applicable from 01.01.2014 for helicopters which are already operating in the country.